

**Number of students in classes of KVs**

†3903. DR. A. K. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the number of students studying in each class in Kendriya Vidyalayas is about 40-50;

(b) whether it is also a fact that so many students in a single class creates a lot of burden, both on students and teachers; and

(c) if so, the steps Government propose to take to solve this problem?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Some of Kendriya Vidyalayas have the class strength between 40-50.

(b) No, Sir.

(c) Does not arise.

**KVs running in tin sheds**

†3904. DR. A.K. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of Kendriya Vidyalayas are being run under tin sheds; if so, the State-wise details thereof;

(b) the number of such schools in Gujarat and Delhi;

(c) the reasons for running these schools under tin sheds; and

(d) the steps being taken by Government for improvement of such Kendriya Vidyalayas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Kendriya Vidyalayas are initially run in temporary accommodation provided by the sponsoring agencies till their permanent buildings are constructed and some of these temporary accommodations do have Corrugated Galvanised Iron/Asbestos Cement sheets for their roofs. The details of the schools being run in tin sheds is shown in the statement (See below).

(d) The Sangathan takes up the construction of permanent

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†Original notice of the question was received in Hindi.

buildings to shift the students from temporary buildings to permanent buildings as soon as land becomes available. The Sponsoring Agencies are pursued to transfer the land.

**Statement**

*Details of the Schools being run in Tin Sheds*

SL. NO.	NAME OF STATE		NAME OF KV <sub>s</sub>
1.	TAMILNADU	1.\$	AFS CARNICOBAR
		2.\$	ADOOR
2.	UTTAR PRADESH	1.\$	MUSSOORIE
		2.	DHARCHULA
		3.	JOSHIMATH
		4.	DADRI
		5.\$	BABUGARH
3.	WEST BENGAL	1.\$	KANKINARA
4.	RAJASTHAN	1.\$	BANSWARA
		2.	AFS SURATGARH
		3.	BEAWAR
5.	BIHAR	1.	KHAGOAL
		2.#	CHAKRADHARPUR
6.	MAHARASHTRA	1.	MUDKHED (NANDED)
7.	ORISSA	1.\$	NO. 2 BOLANGIR
8.	NAGALAND	1.	KOHIMA
		2.	SATAKHA
		3.	ZAKHMA
9.	MANIPUR	1.\$	CHURACHANDPUR
		2.	LANGJING (NO. 2 IMPHAL)
10.	MIZORAM	1.	AIZWAL
11.	TRIPURA	1.	BAGAFA
		2.	PANISAGAR
12.	ASSAM	1.	DHOLCHERA
		2.\$	KOKRAJHAR
		3.\$	LOKRA
		4.#	TEZPUR NO. 1
		5.#	MISSAMARI
		6.	NOWGAON
		7.	KHANAPARA
		8.	MISSA CANTT.
		9.	CHABUA
		10.	MOHANBARI

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RAJYA SABHA

SL. NO.	NAME OF STATE		NAME OF KV:
13.	MEGHALAYA	1.	UPPER SHILLONG
		2.\$	BARAPANI
14.	HARYANA	1.	NO. 4 AMBALA
		2.\$	NO. 2 CHANDIMANDIR
		3.	CRPF PINJORE
		4.	ITBP BHANU
		5.#	AFS GURGAON
		6.\$	MANESAR
		7.#	PALWAL
15.	PUNJAB	1.\$	NO. 3 PATIALA
		2.	JALALABAD
		3.	ABHOR
		4.	BADHOWAL
		5.	MULLANDPUR
		6.\$	NO. 2 JULLANDHAR
		7.\$	NO. 3 JULLANDHAR
		8.	NO. 4 JULLANDHAR
		9.	DAPPAR
		10.\$	ZIRAKPUR
		11.	NO. 2 AMRITSAR
		12.	NO. 3 AMRITSAR
16.	HIMACHAL PRADESH	1.	SABATHU
		2.	ITBP SARHAN
		3.	DHARMASHALA
		4.	BAKLOH
		5.	ALHILAL
		6.	BHANALA
17.	CHANDIGARH	1.#	SECTOR-47
18.	DELHI	1.#	AGCR COLONY
		2.#	JANAKPURI
		3.#	LAWRENCE ROAD
		4.#	SHALIMAR BAGH
		5.	SECTOR-3 ROHINI
		6.	SECTOR-8 ROHINI
		7.#	ARJUNGARH
		8.#	PASCHIM VIHAR
		9.#	NO. 4 DELHI CANTT.
		10.#	SP MARG
		11.#	AFS RAJOKARI
		12.#	AFS DADRI
		13.#	SPG PAPPANKALA

SL. NO.	NAME OF STATE	NAME OF KV <sup>s</sup>
19.	JAMMU	1. NO. 1 AKHNOOR 2. MIRAN SAHIB 3. DAMANA 4. LAKHANPUR 5. BANDIPUR 6. SAMBA 7. JINDRAH 8. AWANTIPUR 9. BSF RAJOKARI 10. BARAMULA 11. NO. 3 SRI NAGAR 12. NO. 2 UDHAMPUR 13. NO. 2 AKHNOOR
20.	ARUNACHAL PRADESH	1. ALONG 2. KIMIN
TOTAL		89 KENDRIAYA VIDYALAYAS

\$ Construction work for permanent building is in progress.

# Only a very small portion of school is running in Tin/Asbestos sheets shed.

#### Due diligence study on BALCO

3905. DR. Y. RADHAKRISHNA MURTY: Will the Minister of MINES be pleased to state:

(a) whether a due diligence study was made by M/s Behre Dolbear, U.K. on BALCO;

(b) if so, the terms of reference of the study and summary of the findings;

(c) whether a evaluation of the assets was undertaken; if so, the details of the same; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD-PATIL): (a) to (d) M/s Behre Dolbear International Limited was commissioned to do an